

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

...

Original Application No. 63 of 2004

Jabalpur, this the 26th day of April, 2004

Hon'ble Shri M.P.Singh, Vice Chairman  
Hon'ble Shri A.S.Sanghvi, Member (J)

S.R.Parte  
s/o Shri N.R. Parte,  
Aged about 44 years,  
R/o Qr.No.II/45, P&T Colony,  
Bairasia Road, Bhopal.

...Applicant

(By Advocate:Shri S. Paul)

--versus--

1. Union of India through  
Secretary,  
Ministry of Communication,  
Dept. of Posts, New Delhi.
2. The Director General,  
Department of Posts,  
Dak Bhawan, Sansad Marg,  
New Delhi.
3. The Chief Post Master General,  
MP Circle, Hoshangabad Road,  
Bhopal.
4. The Chief Post Master General,  
Chhattisgarh Circle, Raipur.
5. Shri V.P.Maholkar | Through the office of the Chief
6. Shri R.C.Pant | Post Master General in M.P. Circle,
7. Shri P.K. Sen | Hoshangabad Road, Bhopal.

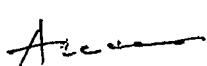
....Respondents

(By Advocate: Shri P.Shankaran)

O R D E R (ORAL)

By M.P.Singh, Vice Chairman:

Learned counsel for the applicant states that since the relief prayed for has been granted to the applicant, he wishes to withdraw the present original Application. Permission is granted. The original Application No. 63/2004 is dismissed as withdrawn.

  
(A.S.Sanghvi)  
Member (Judicial)

  
(M.P.Singh)  
Vice Chairman

/na/